

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21867/2025 BLAPL/7658/2025	PRAFULLA NAIK @ CHOTU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000690/2025
2	D-BLAPL/21869/2025 BLAPL/7659/2025	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000690/2025
3	D-BLAPL/21870/2025 BLAPL/7660/2025	SANU @ SATYAJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000690/2025
4	D-BLAPL/21659/2025 BLAPL/7661/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /184 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000271/2025
5	D-BLAPL/21893/2025 BLAPL/7662/2025	BISWAMITRA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /62 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001220/2025
6	D-BLAPL/21849/2025 BLAPL/7663/2025	BULKI PANGI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000089/2025
7	D-BLAPL/22050/2025 BLAPL/7664/2025	LAXMIDHAR SAHU VS STATE OF ODISHA	SUJIT KUMAR DASH VS	AMBABHONA /90 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000634/2025
8	D-BLAPL/21852/2025 BLAPL/7665/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGARH /205 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000235/2025
9	D-BLAPL/22051/2025 BLAPL/7666/2025	ALOK ROUL @ ALOK KUMAR ROUL VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttac Spl/0000133/2021
10	D-BLAPL/22207/2025 BLAPL/7667/2025	SACHIN KUMAR DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000033/2025
11	D-BLAPL/22115/2025 BLAPL/7668/2025	LIPUN @ LIKUN DEHURY VS STATE OF ODISHA	DHANANJAYA MUND VS	HANDAPA /53 /2024 A.D.J.,ATHAMALIK(Anugul) CT/0000074/2024

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12	D-BLAPL/22127/2025 BLAPL/7669/2025	RANJITA PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /738 /2024 A.D.J.,ASKA(Ganjam) ST/000038/2025
13	D-BLAPL/21898/2025 BLAPL/7670/2025	PINTU SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	HINJILI /252 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000304/2025
14	D-BLAPL/22132/2025 BLAPL/7671/2025	JITU NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/000030/2025
15	D-BLAPL/22236/2025 BLAPL/7672/2025	NITYANANDA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /95 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000152/2024
16	D-BLAPL/22249/2025 BLAPL/7673/2025	SANJAY JENA @ SANJAY KUMAR JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAMARDA /72 /2022 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000333/2022
17	D-BLAPL/22237/2025 BLAPL/7674/2025	SANKARA @ SUKUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /211 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001313/2025
18	D-BLAPL/21523/2025 BLAPL/7675/2025	RASHMI RANJAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PHULBANI TOWN /194 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2018
19	D-BLAPL/21638/2025 BLAPL/7676/2025	FAZAL ALLI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	CAPITAL P.S. /57 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000058/2025
20	D-BLAPL/22309/2025 BLAPL/7677/2025	HAREKRUSHNA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /38 /2014 A.D.J.,UDALA(Mayurbhanj) ST/0000167/2025
21	D-BLAPL/21819/2025 BLAPL/7678/2025	WILLIAM HENEJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGARH /177 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D)) CT/0000203/2025
22	D-BLAPL/22248/2025 BLAPL/7679/2025	INUGALA SRINU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000096/2025
23	D-BLAPL/21832/2025	SINU KUMAR SINGH	AJIT KUMAR RAUT	JHARSUGUDA /216 /2025

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	BLAPL/7680/2025	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001157/2025
24	D-BLAPL/22238/2025 BLAPL/7681/2025	HADAPA SIBA @ H. SIVA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /425 /2019 A.D.J.,RAYAGADA(Rayagada) CT/0000032/2020
25	D-BLAPL/21861/2025 BLAPL/7682/2025	BABLU NAIK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANJANAGAR /342 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000128/2025
26	D-BLAPL/21938/2025 BLAPL/7683/2025	RAJA @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /72 /2025 J.M.F.C.,PURI(Puri) GR/0000363/2025
27	D-BLAPL/22041/2025 BLAPL/7684/2025	ARUN KUMAR RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
28	D-BLAPL/21643/2025 BLAPL/7685/2025	SARAS KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /323 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001525/2024
29	D-BLAPL/22242/2025 BLAPL/7686/2025	RAGHUBIR SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2025
30	D-BLAPL/21842/2025 BLAPL/7687/2025	MD. ASHRAF HUSSAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000070/2025
31	D-BLAPL/22125/2025 BLAPL/7688/2025	KRUSHNA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	BANAPUR P.S. /169 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000255/2025
32	D-BLAPL/21987/2025 BLAPL/7689/2025	GOUR MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /120 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000093/2020
33	D-BLAPL/21442/2025 BLAPL/7690/2025	RAJU JENA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
34	D-BLAPL/21436/2025 BLAPL/7691/2025	SARUA @ SUNIL KUMAR BEHERA VS	AJAYA KUMAR PRADHAN VS	JATNI P.S. /340 /2017 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE

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35	D-BLAPL/20614/2025 BLAPL/7692/2025	STATE OF ODISHA AKSHAY NAYAK VS	LAMBODOR ACHARI VS	CT/0000099/2021 BHANJANAGAR /840 /2024 A.D.J.,BHANJANAGAR(Ganjam)
36	D-BLAPL/21534/2025 BLAPL/7693/2025	STATE OF ODISHA MANOJ @ ISWAR BEHERA VS	ASUTOSH TRIPATHY VS	ST/0000013/2025 BANARAPAL /202 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug)
37	D-BLAPL/21705/2025 BLAPL/7694/2025	STATE OF ODISHA HRUDANANDA SAHU @ SAHOO VS	ASUTOSH TRIPATHY VS	Spl/0000035/2025 ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug)
38	D-BLAPL/22266/2025 BLAPL/7695/2025	STATE OF ODISHA KARIM @ DINESH BEHERA VS	PABITRA KUMAR NAYAK VS	GR/0000304/2025 RAIRANGPUR (RURAL) /87 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP
39	D-BLAPL/22267/2025 BLAPL/7696/2025	STATE OF ODISHA BASANTA SETHI VS	JAYANTA KUMAR MAJHI VS	CT/0000677/2025 UDALA /193 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M
40	D-BLAPL/22271/2025 BLAPL/7697/2025	STATE OF ODISHA PADARBINDA SAHOO VS	AMULYA RATNA PANDA VS	Spl/0000057/2025 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
41	D-BLAPL/21486/2025 BLAPL/7698/2025	STATE OF ODISHA SURENDRA SAHOO VS	DEBADATTA MOHANTY VS	Spl/0000199/2025 CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack)
42	D-BLAPL/22047/2025 BLAPL/7699/2025	STATE OF ODISHA KIRAN KUMAR BASOD VS	SK. ZAFARULLA VS	GR/0000078/2025 RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu
43	D-BLAPL/20456/2025 BLAPL/7700/2025	STATE OF ODISHA TIKINA MAHARANA VS	KHAGESWAR BEHERA VS	Spl/0000022/2025 KABISURYANAGAR /697 /2023 A.D.J.,KODALA(Ganjam)
44	D-BLAPL/22056/2025 BLAPL/7701/2025	STATE OF ODISHA SUDAM @ CHANDAN PADHAN VS	SAROJ KUMAR PADHY VS	ST/0000063/2024 RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda)
45	D-BLAPL/22235/2025 BLAPL/7702/2025	STATE OF ODISHA RANJIT KARNA @ RANJEET KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CT/0000079/2024 MANAMUNDA /188 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000058/2023

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46	D-BLAPL/22287/2025 BLAPL/7703/2025	ARUN KALET VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	LEPHRIPADA /6 /2016 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000004/2016
47	D-BLAPL/21811/2025 BLAPL/7704/2025	BAPPI @ KIRAN KUMAR NAHAK VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /197 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000441/2025
48	D-BLAPL/22357/2025 BLAPL/7705/2025	DINESH KUMAR BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	DASPALLA /187 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000339/2025
49	D-BLAPL/18755/2025 BLAPL/7706/2025	KHIRASINDHU SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	SPL.TASK FORCE /9 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2024
50	D-BLAPL/22282/2025 BLAPL/7707/2025	RAMAKANTA BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHADRAK TOWN /309 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001229/2025
51	D-BLAPL/21228/2025 BLAPL/7708/2025	CHAGALA KHUNTIA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
52	D-BLAPL/22176/2025 BLAPL/7709/2025	RAMESH CHOUDHURY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
53	D-BLAPL/22109/2025 BLAPL/7710/2025	NAGENDRA PATRA VS STATE OF ODISHA	PRADIP KUMAR SAHOO VS	MANGALA BAG /141 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000372/2025
54	D-BLAPL/22354/2025 BLAPL/7711/2025	ITISHREE PRIYADARSHINI PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	TANGI (KHURDA) /433 /2021 2ND A.D.J,KHURDA(Khordha) ST/0000052/2024
55	D-BLAPL/22165/2025 BLAPL/7712/2025	RANJAN MAHURI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /257 /2025 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000248/2025
56	D-BLAPL/22272/2025 BLAPL/7713/2025	SAHADEB BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000537/2025
57	D-BLAPL/22275/2025	BHAGABAN DAS @ BAYA	REBATI LATA PANDA	SABARANG /125 /2025

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	BLAPL/7714/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0001246/2025
58	D-BLAPL/22286/2025 BLAPL/7715/2025	SPARSH VISWAKARMA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHHEND /97 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000945/2025
59	D-BLAPL/22367/2025 BLAPL/7716/2025	PATRICK CHIZOROM ORAJAKA @ ORAJAKA PATRICK CHIZOROM VS STATE OF ODISHA	MANORANJAN MUDULI VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001531/2022
60	D-BLAPL/21981/2025 BLAPL/7717/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /167 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000470/2025
61	D-BLAPL/21984/2025 BLAPL/7718/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /138 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000466/2025
62	D-BLAPL/22274/2025 BLAPL/7719/2025	RAJIB DEHERI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /164 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000593/2025
63	D-BLAPL/20870/2025 BLAPL/7720/2025	INDRAMANI BISWAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BYREE /98 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000938/2025
64	D-CMAPL/15283/2025 CMAPL/218/2025	LOKANATH SETHY VS SARASWATI SETHY	BISHNU CHARAN SAHOO VS	// (//
65	D-CMP/28297/2025 CMP/1098/2025	ODISHA RASTRABHASA PARISAD, PURI VS INSPECTOR GENERAL OF REGISTRATION, CTC	TRILOCHAN PANIGRAHI VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur IA/0000070/2024
66	D-CMP/29290/2025 CMP/1099/2025	MANORANJAN SAMANTRAY VS RAMESH PUHAN	SAMVIT MOHANTY VS	// CIVIL JUDGE(JD) CUM JMFC, ERSAMA, CS/0000017/2015
67	D-CMP/29347/2025 CMP/1100/2025	KALPANA PRADHAN VS NIRANJAN DALAI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CMA/0000017/2023
68	D-CMP/29508/2025 CMP/1101/2025	PREMJIT DAS VS	SUBHAM SHARMA VS	// DISTRICT & SESIONS JUDGE,BARIPADA

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69	D-CMP/27822/2025 CMP/1102/2025	MAHARAJA PRATAP CHANDRA BHANJ DEO MEMORIAL TRUST, (PRATIBHA MANJARI DEVI) CHITTARANJAN SAHU VS SARASWATI SAHU	NIRANJAN LENKA VS	Fao/0000015/2016 // CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000002/2019
70	D-CMP/29531/2025 CMP/1103/2025	DEBRAJ MOHANTY VS LABANI DEI	GAUTAM MUKHERJI VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000687/2019
71	D-CONTC/25734/2025 CONTC/3404/2025	BRAJABANDHU JENA VS BALMUKUNDA BHUYAN,OAS	ADV. VS	// ()
72	D-CONTC/26071/2025 CONTC/3405/2025	SURYAMANI BEHERA VS DR.SANTOSH KUMAR ROUT, DIST. EDUCATION OFFICER,CUTTACK	ADV. VS	// ()
73	D-CONTC/27356/2025 CONTC/3406/2025	KRUTIBAS NAYAK VS GIRISH S.N.,IAS	ADV. VS	// ()
74	D-CONTC/27358/2025 CONTC/3407/2025	CHANDRA SEKHAR PADHY VS GIRISH S.N.,IAS	ADV. VS	// ()
75	D-CONTC/28958/2025 CONTC/3408/2025	BISIKESANA NARAYAN MOILI VS SMRUTI SUBHADARSAN SAHU,SUB-REGISTRAR,KUKUDAKHANDI,GANJAM	ADV. VS	// ()
76	D-CONTC/28960/2025 CONTC/3409/2025	RAJENDRA KUMAR PATRO VS SMRUTI SUBHADARSAN SAHU,SUB-REGISTRAR,KUKUDAKHANDI,GANJAM	ADV. VS	// ()
77	D-CONTC/28963/2025 CONTC/3410/2025	BISIKESANA NARAYAN MOILI VS SMRUTI SUBHADARSAN SAHU,SUB-REGISTRAR,KUKUDAKHANDI,GANJAM	ADV. VS	// ()
78	D-CONTC/29017/2025 CONTC/3411/2025	PRAVAS KUMAR PRADHAN VS ANY GARG, IAS	ADV. VS	// ()
79	D-CONTC/29284/2025 CONTC/3412/2025	SAROJ KUMAR SENANAYAK VS PARUL PATWARI, IAS	ADV VS	// ()

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80	D-CONTC/29351/2025 CONTC/3413/2025	KEDARNATH NAYAK VS SALINI PANDIT,COMMNR.-CUM-SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0
81	D-CONTC/29354/2025 CONTC/3414/2025	JADUNATH JENA VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0
82	D-CONTC/28396/2025 CONTC/3415/2025	BIKASH BEHERA VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) STAFF SELECTION COMMISSION,W.B	DHANESWAR BEHERA VS	// 0
83	D-CONTC/28401/2025 CONTC/3416/2025	RAKESH KUMAR BARIKI VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// 0
84	D-CONTC/29407/2025 CONTC/3417/2025	MAHENDRA PRASAD VS KISHORE CHANDRA PANDA,OAS	ASHOK KUMAR SAHOO VS	// 0
85	D-CONTC/29410/2025 CONTC/3418/2025	DR.BIBHUTI BHUSAN LENKA VS SAROJA KUMAR PANDA, GENERAL SECY., AERONAUTICS, EDUCATION SOCIETY, SUNABEDA	PAMI RATH VS	// 0
86	D-CONTC/29418/2025 CONTC/3419/2025	DINAKRISHNA PANDA VS DHAREMENDRA SHARMA,JT. DIRECTOR GEOLOGY,DHENKANAL	ADV. VS	// 0
87	D-CONTC/24324/2025 CONTC/3420/2025	UPASANA MOHANTY VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0
88	D-CONTC/25860/2025 CONTC/3421/2025	JAYANTA KUMAR NAIK VS PRATAP CHANDRA MOHANTY,DIST. WELFARE OFFICER,BOLANGIR	PRASANNA KU.NAYAK VS	// 0
89	D-CONTC/28387/2025 CONTC/3422/2025	TEJARAJ PRADHAN VS PRIYANKA BASU INGTY,REGIONAL DIRECTOR (E.R) STAFF SELECTION COMMISSION,WEST BENGAL	DHANESWAR BEHERA VS	// 0
90	D-CONTC/28393/2025 CONTC/3423/2025	SAMBIT KUMAR DALEI VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R)STAFF SELECTION COMMISSION,	DHANESWAR BEHERA VS	// 0
91	D-CONTC/26316/2025	J. VENEELA	M/S Baidhar Sahoo	//

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	CONTC/3424/2025	VS SANTOSH KUMAR NAYAK,OAS(SS)	VS	0 //
92	D-CONTC/27763/2025 CONTC/3425/2025	ARABINDA KUMAR TRIPATHY VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
93	D-CONTC/27848/2025 CONTC/3426/2025	BANKA BIHARI JENA VS SOMESH KUMAR UPADHYAY,IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
94	D-CONTC/29456/2025 CONTC/3427/2025	BIJAN KUMAR MOHANTY VS ANU GARG, IAS	ADV. VS	// 0 //
95	D-CONTC/29459/2025 CONTC/3428/2025	MANAS RANJAN SWAIN VS ANU GARG, IAS	ADV. VS	// 0 //
96	D-CONTC/25940/2025 CONTC/3429/2025	JAYARAM RANA VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
97	D-CONTC/29463/2025 CONTC/3430/2025	PRADEEP KUMAR ROUT VS ANU GARG, IAS	ADV. VS	// 0 //
98	D-CONTC/29465/2025 CONTC/3431/2025	NIRANJAN DAS VS ANU GARG, IAS	ADV. VS	// 0 //
99	D-CONTC/29732/2025 CONTC/3432/2025	SUNIT KUMAR MISHRA VS POMA TUDU,IAS	ADV. VS	// 0 //
100	D-CONTC/29470/2025 CONTC/3433/2025	MADHUSUDAN JENA VS SURJA KUMAR NAYAK,TAHASILDAR, BHOGRAI,BALASORE	AMIT PRASAD BOSE VS	// 0 //
101	D-CONTC/29471/2025 CONTC/3434/2025	BHIKARI CHARAN LENKA VS ANU GARG, IAS	ADV. VS	// 0 //
102	D-CONTC/29472/2025 CONTC/3435/2025	SATYABATI NAYAK VS	ADV. VS	// 0

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103	D-CONTC/29423/2025 CONTC/3436/2025	ANU GARG, IAS CHITRASEN PRADHAN VS BRUNDABAN SATPATHY,DIRECTOR,HIGHER EDUCATION,ODISHA	ADV. VS	// // ()
104	D-CONTC/29473/2025 CONTC/3437/2025	DHANANJAY DAS VS ANU GARG, IAS	ADV. VS	// // ()
105	D-CRLA/20830/2025 CRLA/863/2025	BISWARANJAN SETHY VS SIBENDU KUMAR MOHANTY	DEBENDRA KUMAR DHAR VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/000080/2019
106	D-CRLA/21706/2025 CRLA/864/2025	SUBRAT SAHU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BANTALA /215 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/000054/2020
107	D-CRLA/22369/2025 CRLA/865/2025	OSIPILLI@VASUPALLI APPALA RAJU@APPALA RAJU VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /171 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/000009/2025
108	D-CRLA/22045/2025 CRLA/866/2025	RAHYA HANSDA@MAJHI@RUHIYA HANSDAH@MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADSAHI /9 /2017 DISTRICT & SESIONS JUDGE,BARIPAD. ST/000046/2017
109	D-CRLMC/17090/2025 CRLMC/2764/2025	DURJAN NAG VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHARIAR /331 /2024 J.M.F.C.,KHARIAR(Nuapada) CT/0000331/2024
110	D-CRLMC/19353/2025 CRLMC/2765/2025	DR. SANJIT MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALIANTA P.S. /94 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000103/2024
111	D-CRLMC/19801/2025 CRLMC/2766/2025	BHIKU @ SANTANU PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /125 /2025 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000119/2025
112	D-CRLMC/21972/2025 CRLMC/2767/2025	AJIT KUMAR DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	BANHARPALI /47 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000491/2024
113	D-CRLMC/20936/2025 CRLMC/2768/2025	SAFIQUE AHMAD VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	KANPUR /75 /2024 J.M.F.C.,NARASINGHPUR(Cuttack) CMC/0000013/2025

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114	D-CRLMC/21983/2025 CRLMC/2769/2025	PRALAYA KUMAR NAYAK VS STATE OF ODISHA	SAURAV TIBREWAL VS	MANGALPUR /129 /2013 S.D.J.M.,JAJPUR(Jajapur) CT/0000786/2013
115	D-CRLMC/22003/2025 CRLMC/2770/2025	DIBYA RANJAN SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000726/2025
116	D-CRLMC/21230/2025 CRLMC/2771/2025	TAPAN @ RASMI RANJAN SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /283 /2015 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000038/2015
117	D-CRLMC/21464/2025 CRLMC/2772/2025	PABITRA KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CAPITAL P.S. /235 /2015 PRESIDING OFFICER, DESIGNATED COURT CT/0000025/2015
118	D-CRLMC/22007/2025 CRLMC/2773/2025	PINTU NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /36 /2020 J.M.F.C.,PURI(Puri) GR/0000447/2020
119	D-CRLMC/22031/2025 CRLMC/2774/2025	LALU NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /212 /2018 ASST. SESSIONS JUDGE (STC), PHULBANI ST/0000001/2020
120	D-CRLMC/21721/2025 CRLMC/2775/2025	JITENDRA ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	NIKIRAI /121 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000022/2025
121	D-CRLMC/22091/2025 CRLMC/2776/2025	UMAKANTA KHILAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	SIMULIA /37 /2017 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000051/2021
122	D-CRLMC/21786/2025 CRLMC/2777/2025	SUDHANSU JANA@JENA@RAJU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MARINE PST TALCHUA /45 /2018 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000067/2018
123	D-CRLMC/22097/2025 CRLMC/2778/2025	MD.KHUDABOX@MAHMMAD KHUDABOX@PATA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	HINDOL /195 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000595/2024
124	D-CRLMC/21844/2025 CRLMC/2779/2025	SAROJ SAHOO@SAROJ KUMAR SAHOO@BAINA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /135 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000233/2023
125	D-CRLMC/21845/2025	PADMALOCHAN DAS	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /278 /2023

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	CRLMC/2780/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000134/2023
126	D-CRLMC/22121/2025 CRLMC/2781/2025	BHAGIA@BHAGABAN ROUT VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	LINGARAJ P.S. /130 /2015 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002900/2015
127	D-CRLMC/22136/2025 CRLMC/2782/2025	DURGA PRASAD PATRO@DURGA PATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /141 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000467/2025
128	D-CRLMC/22175/2025 CRLMC/2783/2025	AKHILESH PANIGRAHI VS BIJAYAKANTI MOHAPATRA	NIRANJAN LENKA VS	//0 JUDGE FAMILY COURT,KHURDA(Khordha) Ctp/0000272/2024
129	D-CRLMC/21847/2025 CRLMC/2784/2025	ARAJIT SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /185 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000036/2024
130	D-CRLMC/22202/2025 CRLMC/2785/2025	PUNYASLOKA DAS VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	MADHUPATNA /173 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) DV M.C./0000098/2025
131	D-CRLMC/21854/2025 CRLMC/2786/2025	RAJESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JEYPORE MAHILA /21 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000188/2025
132	D-CRLMC/21899/2025 CRLMC/2787/2025	DAITA@DAITYA RANA@DAITARI RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /55 /2025 SPECIAL JUDGE, KALAHANDI(Kalahandi) Spl/0000013/2025
133	D-CRLMC/21881/2025 CRLMC/2788/2025	PRAKASH CHANDRA NAYAK VS AMOSH CHANDRA NAIK	ANIRUDHA DAS VS	//0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) ICC/0000009/2024
134	D-CRLMC/21905/2025 CRLMC/2789/2025	SUBASH MOHAPATRA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /58 /2006 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000161/2006
135	D-CRLMC/21908/2025 CRLMC/2790/2025	SANTOSH KUMAR PANDA VS HARIHAR PANIGRAHI	SURAJ MOHANTY VS	//0 J.M.F.C.,HINJILI(Ganjam) ICC/0000005/2021
136	D-CRLMC/21911/2025 CRLMC/2791/2025	GAUTAM DAS VS	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /4 /2018 SPECIAL JUDGE, PURI(Puri)

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137	D-CRLMC/20010/2025 CRLMC/2792/2025	STATE OF ODISHA ANKIT KUMAR PANDEY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	TR/0000012/2018 UDITNAGAR /442 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003624/2024
138	D-CRLMC/21945/2025 CRLMC/2793/2025	STATE OF ODISHA PRASANTA TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /21 /2012 J.M.F.C.,PURI(Puri) GR/0000321/2012
139	D-CRLMC/21176/2025 CRLMC/2794/2025	STATE OF ODISHA CHITTA RANJAN RANASINGH@KALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /57 /2014 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000412/2016
140	D-CRLMC/22342/2025 CRLMC/2795/2025	STATE OF ODISHA MONALISA @ MONALISHA NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001030/2020
141	D-CRLMC/21178/2025 CRLMC/2796/2025	STATE OF ODISHA SANIA@SANATAN BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /63 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000399/2025
142	D-CRLMC/22344/2025 CRLMC/2797/2025	STATE OF ODISHA MONALISA @ MONALISHA NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001031/2020
143	D-CRLMC/22212/2025 CRLMC/2798/2025	STATE OF ODISHA SUJIT KUMAR MOHANTY VS SATYABRATA BEHURIA	SANJAYA KUMAR DAS VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000248/2021
144	D-CRLMC/21272/2025 CRLMC/2799/2025	STATE OF ODISHA SOUMYA RANJAN BALABANTARAY VS STATE OF ODISHA	SK. KALIM UDDIN VS	KUMBHARAPARA /157 /2023 S.D.J.M.,PURI(Puri) GR/0000578/2023
145	D-CRLMC/22213/2025 CRLMC/2800/2025	STATE OF ODISHA SUJIT KUMAR MOHANTY VS LAXMIDHAR BEHURIA	SANJAYA KUMAR DAS VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000247/2021
146	D-CRLMC/22063/2025 CRLMC/2801/2025	STATE OF ODISHA DANA@JANARDAN NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /31 /2009 A.D.J.,ASKA(Ganjam) ST/0000146/2014
147	D-CRLMC/22065/2025 CRLMC/2802/2025	STATE OF ODISHA PANDA@CHANDRA NAIK@NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /18 /2010 A.D.J.,ASKA(Ganjam) ST/0000148/2024

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148	D-CRLMP/21841/2025 CRLMP/931/2025	SWARNAPRAVA LENKA VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 () //
149	D-CRLMP/21862/2025 CRLMP/932/2025	RANJAN KUMAR RANA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	//0 () //
150	D-CRLMP/20824/2025 CRLMP/933/2025	SUKANTA KHANDAYATRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
151	D-CRLMP/20802/2025 CRLMP/934/2025	REBATI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
152	D-CRLMP/20512/2025 CRLMP/935/2025	MAHADEV MAITI VS STATE OF ODISHA	PANCHANAN SAHOO VS	ERASAMA /216 /2025 () //
153	D-CRLMP/21196/2025 CRLMP/936/2025	KRUSHANA CHANDRA NAYAK VS STATE OF ORISSA	SATRUGHNA DASH (A) VS	// () //
154	D-CRLREV/22196/2025 CRLREV/425/2025	SANTANU MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	TALCHER TOWN /669 /2024 A.D.J.,TALCHER(Anugul) CT/0000237/2024
155	D-CRLREV/21167/2025 CRLREV/426/2025	SYED SHAFIQ HUSSAIN VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) MIS.CASE/0000010/2025
156	D-CRLREV/22013/2025 CRLREV/427/2025	ABHIMANYU JENA@RAHUL VS STATE OF ODISHA	DEVASHIS PANDA VS	NANDIPADA /21 /2025 A.D.J.,KEONJHAR(Kendujhar) CRA/0000015/2025
157	D-FAO/29297/2025 FAO/345/2025	MANOJ KUMAR DAS VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000167/2024
158	D-FAO/23825/2025 FAO/346/2025	MANAGER LEGAL, RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS MANJULATA MAHANTA	SUBRAT SATPATHY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000044/2021
159	D-JCRLA/22463/2025	SANTA @ PRASANTA JANI	adv.	BAUNISUNI /26 /2021

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	JCRLA/132/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BOUDH(ODISHA) ST/0000036/2021
160	D-JCRLA/22464/2025 JCRLA/133/2025	HEMANTA RAIKA VS STATE OF ODISHA	ADV. VS	R.UDAYAGIRI /95 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000029/2024
161	D-MACA/24985/2025 MACA/860/2025	M/S. ORIENTAL INSURANCE CO. LTD.,BALANGIR VS PADMASINI BHUE @ BHOI	SANTOSH KUMAR MOHANTY VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000077/2022
162	D-MACA/29300/2025 MACA/861/2025	SASHIREKHA SAHOO VS AMIYA KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000359/2012
163	D-MACA/22633/2025 MACA/862/2025	LADUKISHORE RAY VS KANWARPAL SINGH	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000463/2010
164	D-MACA/22632/2025 MACA/863/2025	JINA BEHERA VS PUSPALATA PANDA	DEBASISH PATNAIK VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000112/2022
165	D-MACA/23216/2025 MACA/864/2025	GOBINDA BISOI VS SANJAY KUMAR SWAIN	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) Mac/0000426/2014
166	D-MACA/29338/2025 MACA/865/2025	GOPAL DAS VS SURATHA GIRI	DAITARI BISWAL VS	// A.D.J.,KUJANG(Jagatsinghapur) Mac/0000015/2022
167	D-MATA/29194/2025 MATA/277/2025	PRIYADARSHINI SAHOO @ PRIYADARSINI SAHOO VS ARINDAM KUMAR SAHOO	SATYAJIT MOHAPATRA (2) VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000792/2022
168	D-RPFAM/29289/2025 RPFAM/200/2025	PABITRA SAHU VS PADMINI @ ANJALI SAHU	PRAFULLA KUMAR KAR VS	// JUDGE FAMILY COURT, BHAWANIPATNA Crp/0000051/2023
169	D-RSA/29132/2025 RSA/368/2025	SOUMENDRA PRADHAN VS KUSHA GOCHHAYAT	PRABIN DAS VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000009/2024
170	D-RSA/29216/2025 RSA/369/2025	BABAJI MOHARANA VS	BIBHUTI BHUSAN MISHRA 2 VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR

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171	D-RSA/25107/2025 RSA/370/2025	AKSHAYA BEHERA KAPURA MAJHI @ HANSDAH VS BALHI MAJHI	SWARUP KUMAR PATNAIK VS	RFA/0000044/2024 // A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000003/2017
172	D-RSA/29267/2025 RSA/371/2025	SURESH SUBUDHI VS CHAMPA DEI @ SAHOO	MANAS RANJAN BAUG VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000029/2024
173	D-RVWPET/28687/2025 RVWPET/181/2025	PRAHALLAD POI VS SUN TRAVELS,BBSR	MANMAYA KUMAR DASH VS	// ()
174	D-RVWPET/22664/2025 RVWPET/182/2025	SPECIAL PLANNING AUTHORITY, BHADRAK VS ABHAYA KUMAR DAS	SADASIVA PATRA (1) VS	// ()
175	D-TRP(C)/29462/2025 TRP(C)/226/2025	JIRLINA PANI VS SATYA SHANKAR ACHARYA	PRAMOD KUMAR JENA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000077/2025
176	D-TRP(C)/29048/2025 TRP(C)/227/2025	MAMINA RANI DAS VS SUDHANSU DAS	KSHIROD KUMAR PAHIL VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000418/2025
177	D-TRP(C)/29291/2025 TRP(C)/228/2025	KUMUDINI NAYAK VS BHARAT KUMAR AGRWAL	DEBASISH PATNAIK VS	// ADDL.SESIONS JUDGE CUM SPL JUDG Mac/0000001/2023
178	D-TRP(C)/29281/2025 TRP(C)/229/2025	JAHEDA TABASSUM VS SK MANAWR HUSSAIN	DURGA CHARAN SABAT VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000228/2024
179	D-WA/29086/2025 WA/1274/2025	MAYADHAR NAYAK VS STATE BANK OF INDIA, BBSR	RAJIB RATH VS	// ()
180	D-WA/25610/2025 WA/1275/2025	HARAPRASANNA TRIPATHY VS PRINCIPAL SECRETARY, DEPARTMENT OF HIGHER EDUCATION,KHURDA	IN PERSON VS	// ()
181	D-WA/27117/2025 WA/1276/2025	BISHNUPADA SETHI VS CENTRAL BUREAU OF INVESTIGATION (C.B.I.),NEW DELHI	DEVASHIS PANDA VS	// ()

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182	D-WA/26308/2025 WA/1277/2025	M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, BHUBANESWAR VS SRI JAGANNATH MAHAPRABHU BIJE, PURI	SHRADHA DAS VS	// 0 //
183	D-WA/23012/2025 WA/1278/2025	STATE OF ODISHA VS RAJANI KISHORE NAYAK	SUMAN PATTANAYAK,A.G.A VS	// 0 //
184	D-WA/26323/2025 WA/1279/2025	P. SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
185	D-WP(C)/28961/2025 WP(C)/20529/2025	RADHA DASH VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
186	D-WP(C)/29544/2025 WP(C)/20530/2025	MAHENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
187	D-WP(C)/29051/2025 WP(C)/20531/2025	ARUPANANDA JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
188	D-WP(C)/29542/2025 WP(C)/20532/2025	RABINDRA BHADEI VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
189	D-WP(C)/28811/2025 WP(C)/20533/2025	NAKULA SAHOO VS SUB-COLLECTOR AND EXECUTIVE OFFICER, NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //
190	D-WP(C)/29067/2025 WP(C)/20534/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE VS BHARAT CHANDRA BEHERA	PRASANTA KUMAR TRIPATHY VS	// 0 //
191	D-WP(C)/29342/2025 WP(C)/20535/2025	CHINMAYA RANJAN RAM VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
192	D-WP(C)/29063/2025 WP(C)/20536/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE VS BHARAT CHANDRA SETHI	PRASANTA KUMAR TRIPATHY VS	// 0 //
193	D-WP(C)/29214/2025	PRATAP KUMAR NAYAK	PRASHANTA KUMAR NAYAK	//

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	WP(C)/20537/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29327/2025 WP(C)/20538/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
195	D-WP(C)/29215/2025 WP(C)/20539/2025	THE MANAGER, MS SHRIRAM GENERAL INSURANCE COMPANY LTD., JAIPUR, RAJASTHAN VS K.NARMADA PATRA	ASTAM ALI KHAN VS	// 0 //
196	D-WP(C)/28989/2025 WP(C)/20540/2025	DEBI PRASAD MALLIK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
197	D-WP(C)/29004/2025 WP(C)/20541/2025	JYOTISMITA BOITEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
198	D-WP(C)/29065/2025 WP(C)/20542/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS RABI NARAYAN JENA	PRASANTA KUMAR TRIPATHY VS	// 0 //
199	D-WP(C)/29717/2025 WP(C)/20543/2025	SIDHESWAR NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
200	D-WP(C)/29316/2025 WP(C)/20544/2025	GOURANGA CHANDRA MANDAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
201	D-WP(C)/29195/2025 WP(C)/20545/2025	LAXMIDHARA JENA VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	GOPAL KRISHNA BEHERA VS	// 0 //
202	D-WP(C)/29101/2025 WP(C)/20546/2025	LABARAM MEHER VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
203	D-WP(C)/28850/2025 WP(C)/20547/2025	SONALI SWAIN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
204	D-WP(C)/29103/2025 WP(C)/20548/2025	RASHMI RANJAN BHATTA VS	AJAYA KUMAR MOHARANA VS	// 0

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205	D-WP(C)/29241/2025 WP(C)/20550/2025	STATE OF ORISSA GANESH MAHAKUL VS	SUBHADUTTA ROUTRAY VS	// // 0
206	D-WP(C)/29096/2025 WP(C)/20551/2025	STATE OF ODISHA SANJUKTA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/29196/2025 WP(C)/20552/2025	STATE OF ODISHA SUMANTA KUMAR PRADHAN VS	NIKUNJA KUMAR ROUT VS	// // 0
208	D-WP(C)/22003/2025 WP(C)/20553/2025	STATE OF ODISHA HAREKRUSHNA DAS VS	RANJIT MOHANTY VS	// // 0
209	D-WP(C)/29429/2025 WP(C)/20554/2025	STATE OF ODISHA BILASINI DAS VS	LAXMIKANTA MOHANTY VS	// // 0
210	D-WP(C)/29450/2025 WP(C)/20555/2025	STATE OF ODISHA SUBAL BARIK VS	SRIKAR KUMAR RATH VS	// // 0
211	D-WP(C)/29097/2025 WP(C)/20556/2025	THE TAHASILDAR, CHANDABALI , BHADRAK RAHAS BIHARI ROUT VS	TAPAN KUMAR BISWAL VS	// // 0
212	D-WP(C)/29224/2025 WP(C)/20557/2025	STATE OF ODISHA ASHISH KUMAR ROUT VS	SAGARIKA SAHOO VS	// // 0
213	D-WP(C)/29461/2025 WP(C)/20558/2025	STATE OF ODISHA SUBAS CHANDRA DAS VS	DEBIPRASAD MOHNATY VS	// // 0
214	D-WP(C)/27898/2025 WP(C)/20559/2025	UNION OF INDIA INDRAMANI NATH SHARMA VS	ABHIRAM SWAIN VS	// // 0
215	D-WP(C)/29105/2025 WP(C)/20560/2025	UNION OF INDIA ABHIRAM NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/29166/2025 WP(C)/20561/2025	BABAJI SAHOO VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	// 0 //
217	D-WP(C)/28429/2025 WP(C)/20562/2025	SUBHRANSU KUMAR PANDA VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //
218	D-WP(C)/28213/2025 WP(C)/20563/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
219	D-WP(C)/29149/2025 WP(C)/20564/2025	RAJANIKANTA PODH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
220	D-WP(C)/28438/2025 WP(C)/20565/2025	SANGRAM KESHARI JENA VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //
221	D-WP(C)/28434/2025 WP(C)/20566/2025	MAMATA SAHU VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //
222	D-WP(C)/28930/2025 WP(C)/20567/2025	RANENDRA KUMAR SAMAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
223	D-WP(C)/29162/2025 WP(C)/20568/2025	GOVINDA BEHERA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
224	D-WP(C)/28732/2025 WP(C)/20569/2025	UNION OF INDIA VS PABITRA KUMAR SETHY	ASUTOSH MOHANTY (C.G.C) VS	// 0 //
225	D-WP(C)/29169/2025 WP(C)/20570/2025	SULOCHANA NAYAK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
226	D-WP(C)/29059/2025 WP(C)/20571/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
227	D-WP(C)/29514/2025	BASANTA KUMAR PRADHAN	AMIT PRASAD BOSE	//

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	WP(C)/20572/2025	VS REGISTRAR, (JUDICIAL), HIGH COURT OF ORISHA, CUTTACK	VS	0 //
228	D-WP(C)/28782/2025 WP(C)/20573/2025	ADHIKARI MONALISA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
229	D-WP(C)/28874/2025 WP(C)/20574/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	PRABHASH RANJAN ROUTHAY VS	// 0 //
230	D-WP(C)/29520/2025 WP(C)/20575/2025	BAIKUNTHA CHARAN KHADENGA VS REGISTRAR, (JUDICIAL), HIGH COURT OF ORISHA, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
231	D-WP(C)/29590/2025 WP(C)/20576/2025	RATNAKAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
232	D-WP(C)/29083/2025 WP(C)/20577/2025	SURESH KUMAR DALAI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
233	D-WP(C)/29549/2025 WP(C)/20578/2025	PURNNA CHANDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
234	D-WP(C)/29553/2025 WP(C)/20579/2025	RAJENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
235	D-WP(C)/29554/2025 WP(C)/20580/2025	PANCHANAN BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
236	D-WP(C)/29147/2025 WP(C)/20581/2025	RAJMOHANPUR PRIMARY FISHERIES CO-OPERATIVE SOCIETY, HINDOL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
237	D-WP(C)/29547/2025 WP(C)/20582/2025	NAKULA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
238	D-WP(C)/29556/2025 WP(C)/20583/2025	MANGULI BARIK VS	SRIKAR KUMAR RATH VS	// 0

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239	D-WP(C)/29388/2025 WP(C)/20584/2025	THE TAHSILDAR, CHANDABALI, BHADRAK HRUDANANDA SAMANTARAY VS COMMISSIONER OF ENDOWMENTS, BBSR	ACHYUTANANDA PATTANAİK VS	// // 0 //
240	D-WP(C)/29199/2025 WP(C)/20585/2025	PRAMILA MISHRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
241	D-WP(C)/28959/2025 WP(C)/20586/2025	SARAT CHANDRA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
242	D-WP(C)/29315/2025 WP(C)/20587/2025	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
243	D-WP(C)/27833/2025 WP(C)/20588/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/28872/2025 WP(C)/20589/2025	NAVNIT KUMAR SAH VS BHUBANESWAR MUNICIPAL CORP., BBSR	MIHIR KANTA RATH VS	// 0 //
245	D-WP(C)/29221/2025 WP(C)/20590/2025	RABINDRA KUMAR SABAT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
246	D-WP(C)/26147/2025 WP(C)/20591/2025	SARATA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
247	D-WP(C)/29299/2025 WP(C)/20592/2025	BHIMSEN DEO VS STATE OF ODISHA	BADRI NARAYAN PANDA VS	// 0 //
248	D-WP(C)/29174/2025 WP(C)/20593/2025	PRAHALLAD CHANDRA DAS VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD (OPTCL)	SANJIB MOHANTY VS	// 0 //
249	D-WP(C)/29222/2025 WP(C)/20594/2025	NIRANJAN DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //

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250	D-WP(C)/25603/2025 WP(C)/20595/2025	GUNANIDHI BANICHUL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/29072/2025 WP(C)/20596/2025	SUNIL KANTA PARHI VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
252	D-WP(C)/29077/2025 WP(C)/20597/2025	MUKTI KANTA NANDA VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
253	D-WP(C)/27514/2025 WP(C)/20598/2025	SASHIKANTA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
254	D-WP(C)/28575/2025 WP(C)/20599/2025	M/S AHAD AND SONS AND CO,CUTTACK VS COMMISSIONER OF FOOD SAFETY, ODISHA	ABDUL MUQSID VS	// 0 //
255	D-WP(C)/29564/2025 WP(C)/20600/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
256	D-WP(C)/29301/2025 WP(C)/20601/2025	RABINDRA KUMAR BEHERA VS INDIAN BANK, CHENNAI	SANTOSH KUMAR SWAIN VS	// 0 //
257	D-WP(C)/29431/2025 WP(C)/20602/2025	SAHADEV PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/29310/2025 WP(C)/20603/2025	SARBESWAR BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
259	D-WP(C)/29733/2025 WP(C)/20604/2025	NABA KUMAR MAHALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
260	D-WP(C)/29741/2025 WP(C)/20605/2025	AJAYA KUMAR MAHAPATRA VS PRINCIPAL SECRETARY DEPARTMENT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
261	D-WP(C)/27831/2025	SATRUGHAN MALIK	SIVA SANKAR CHAINI	//

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	WP(C)/20606/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28957/2025 WP(C)/20607/2025	HARI TELEMATICS PVT. LTD., (HTPL), BBSR VS THE SECRETARY, MINISTRY OF ELECTRONICS AND IT (MEIT), ELECTRONICS NIKETAN, NEW DELHI	PRABIR KUMAR PRADHAN VS	// 0 //
263	D-WP(C)/29734/2025 WP(C)/20608/2025	MITARANI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
264	D-WP(C)/29735/2025 WP(C)/20609/2025	PRAMOD KUMAR PRUSTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
265	D-WP(C)/24356/2025 WP(C)/20610/2025	PRIYANATHA SETHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
266	D-WP(C)/28148/2025 WP(C)/20611/2025	M/S INDIAN MEDICAL ASSOCIATION (IMA), CUTTACK VS UNION OF INDIA	CHITRASEN PARIDA VS	// 0 //
267	D-WP(C)/28440/2025 WP(C)/20612/2025	JYOTSHNA RANI BARIK VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //
268	D-WP(C)/27264/2025 WP(C)/20613/2025	PRASANTA KUMAR BHUYAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
269	D-WP(C)/28122/2025 WP(C)/20614/2025	UNION OF INDIA VS BANANI DAS	BIBHUTI BHUSAN MISHRA (SENIOR PANEL COUNSEL)/ VS	// 0 //
270	D-WP(C)/29212/2025 WP(C)/20615/2025	MANORAMA DHAL @ NAYAK VS THE EXECUTIVE ENGINEER AND DIVISIONAL HEAD, TPNODL, JAJPUR	SATYA RANJAN MOHAPATRA VS	// 0 //
271	D-WP(C)/28710/2025 WP(C)/20616/2025	MANMATH NATH SAI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
272	D-WP(C)/29496/2025 WP(C)/20617/2025	AMAN KUMAR PANDA VS	KARUNAKAR RATH VS	// 0

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273	D-WP(C)/29540/2025 WP(C)/20618/2025	STATE OF ORISSA JAGABANDHU BEHERA VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// // 0 //
274	D-WP(C)/27814/2025 WP(C)/20619/2025	SHANTILATA SAMAL VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
275	D-WP(C)/29207/2025 WP(C)/20620/2025	JAGANNATH PANIGRAHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
276	D-WP(C)/29560/2025 WP(C)/20621/2025	MAHENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
277	D-WP(C)/29561/2025 WP(C)/20622/2025	NANDA KISHORE GHADEI VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
278	D-WP(C)/29408/2025 WP(C)/20623/2025	ASHIRBAD CONDEV PRIVATE LIMITED VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
279	D-WP(C)/29562/2025 WP(C)/20624/2025	UPENDRA BARIK VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
280	D-WP(C)/29565/2025 WP(C)/20625/2025	PITAMBAR GHADEI VS THE TAHSILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
281	D-WP(C)/29237/2025 WP(C)/20626/2025	YOGISMITA DASH VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
282	D-WP(C)/29369/2025 WP(C)/20627/2025	M/S S.M. PARTNERS VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES	KSHIROD KUMAR SAHOO VS	// 0 //
283	D-WP(C)/29060/2025 WP(C)/20628/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //

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284	D-WP(C)/27786/2025 WP(C)/20629/2025	SUBIDHA PARUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
285	D-WP(C)/29372/2025 WP(C)/20630/2025	KARTIK KUMAR ACHARYA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
286	D-WP(C)/28853/2025 WP(C)/20631/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS GAJENDRA JENA	PRASANTA KUMAR TRIPATHY VS	// 0 //
287	D-WP(C)/29236/2025 WP(C)/20632/2025	BASEN MARNDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
288	D-WP(C)/29243/2025 WP(C)/20633/2025	ADIKANDA PALAI VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
289	D-WP(C)/29373/2025 WP(C)/20634/2025	SHIBASANKAR BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
290	D-WP(C)/27857/2025 WP(C)/20635/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
291	D-WP(C)/28177/2025 WP(C)/20636/2025	M/S. SMV BEVERAGES PRIVATE LTD, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	SANTOSH KUMAR MISHRA VS	// 0 //
292	D-WP(C)/29383/2025 WP(C)/20637/2025	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
293	D-WP(C)/29313/2025 WP(C)/20638/2025	SARAT CHANDRA MAJHI VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD.(OMFED), BBSR	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
294	D-WP(C)/28831/2025 WP(C)/20639/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
295	D-WP(C)/29705/2025	PRUTHWIRAJ LENKA	SITA KANTA HOTA	//

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	WP(C)/20640/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/28558/2025 WP(C)/20641/2025	PRAHALLAD SAHOO VS THE CHAIRMAN, PARADEEP PORT AUTHORITY, JAGATSINGHPUR	RAVI SHANKAR SAMAL VS	// 0 //
297	D-WP(C)/29109/2025 WP(C)/20642/2025	M/S. MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
298	D-WP(C)/28849/2025 WP(C)/20643/2025	SASHIKANTA JENA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
299	D-WP(C)/28987/2025 WP(C)/20644/2025	SRIKANT BISWAL VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
300	D-WP(C)/29323/2025 WP(C)/20645/2025	MANJULA BAG VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
301	D-WP(C)/29337/2025 WP(C)/20646/2025	NARAYAN SAHOO VS SUB-COLLECTOR AND SUB DIVISIONAL MAGISTRATE-CUM-SUB-DIVISIONAL TRIBUNAL, CUTTACK	VISWAJEET MALLICK VS	// 0 //
302	D-WP(C)/29499/2025 WP(C)/20647/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SESHDEV DASH VS	// 0 //
303	D-WP(C)/29340/2025 WP(C)/20648/2025	GADA DHAR MOHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
304	D-WP(C)/27792/2025 WP(C)/20649/2025	PRAMILA SAMAL VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
305	D-WP(C)/29364/2025 WP(C)/20650/2025	SUSILA DEI VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
306	D-WP(C)/29501/2025 WP(C)/20651/2025	BIJU KUMBHAR VS	SIDHARTHA DAS VS	// 0

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307	D-WP(C)/29365/2025 WP(C)/20652/2025	STATE OF ODISHA AASHISH YADAV VS	SIDHARTHA SANKAR RAY (2) VS	// // 0
308	D-WP(C)/29655/2025 WP(C)/20653/2025	STATE OF ODISHA MAMATA TRIPATHY VS	SOUBHAGYA SWAIN VS	// // 0
309	D-WP(C)/29535/2025 WP(C)/20654/2025	STATE OF ODISHA JITESHWAR SAHU VS	TUSHAR KANTA NAYAK VS	// // 0
310	D-WP(C)/29639/2025 WP(C)/20655/2025	STATE OF ODISHA KASINATH DHANWAR VS	SUKANTA KUMAR DALAI VS	// // 0
311	D-WP(C)/28599/2025 WP(C)/20656/2025	STATE OF ODISHA RAJALAKSHMI MOHAPATRA VS	SIDHESWAR MALLIK VS	// // 0
312	D-WP(C)/29762/2025 WP(C)/20657/2025	STATE OF ODISHA BRUNDABAN MAJHI VS	AMIYA KUMAR CHHATOI VS	// // 0
313	D-WP(C)/29165/2025 WP(C)/20658/2025	STATE OF ODISHA PINKY DALAI VS	BHUBANESWAR DASH VS	// // 0
314	D-WP(C)/29640/2025 WP(C)/20659/2025	STATE OF ODISHA ABHIJIT MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
315	D-WP(C)/29509/2025 WP(C)/20660/2025	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	AKHAND VS	// // 0
316	D-WP(C)/29609/2025 WP(C)/20661/2025	STATE OF ODISHA KISHORE KUMAR DASH VS	AMIT KUMAR SAA VS	// // 0
317	D-WP(C)/29612/2025 WP(C)/20662/2025	STATE OF ODISHA SURATH CHANDRA SAHOO VS	AMIT KUMAR SAA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/29468/2025 WP(C)/20663/2025	ARCHANA NAYAK VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
319	D-WP(C)/29326/2025 WP(C)/20664/2025	PRAMOD KUMAR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
320	D-WP(C)/29145/2025 WP(C)/20665/2025	DR. DAMAYANTI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
321	D-WP(C)/29426/2025 WP(C)/20666/2025	CHANDRA SEKHAR MAHARANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
322	D-WP(C)/29413/2025 WP(C)/20667/2025	RATNAMANJARI NAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
323	D-WP(C)/29541/2025 WP(C)/20668/2025	BHUPENDRA NIAL VS CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, BBSR	PRIYA RANJAN SINGH VS	// 0 //
324	D-WP(C)/29546/2025 WP(C)/20669/2025	BIPINABIHARI KHATOI VS REGISTRAR, COOPERATIVE SOCIETY, ODISHA ES	B Aidhar Sahoo VS	// 0 //
325	D-WP(C)/29443/2025 WP(C)/20670/2025	MANIPAL HOSPITALS (EAST) INDIA PRIVATE LIMITED., KOLKATA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
326	D-WP(C)/29545/2025 WP(C)/20671/2025	PITABAS PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
327	D-WP(C)/29193/2025 WP(C)/20672/2025	ABHAY KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
328	D-WP(C)/29694/2025 WP(C)/20673/2025	AINTHA KISHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
329	D-WP(C)/29370/2025	SURENDRA KUMAR MUDULI	SURENDRA KUMAR SAHOO	//

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	WP(C)/20674/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/29164/2025 WP(C)/20675/2025	SURENDRA KUMAR MOHAPATRA VS ODISHA GRAMEEN BANK, KHURDA	BIKRAM SENAPATI VS	// 0 //
331	D-WP(C)/28982/2025 WP(C)/20676/2025	RAMESH KUMAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
332	D-WP(C)/29619/2025 WP(C)/20677/2025	M/S. BINOD KUMAR SAHOO, ANGUL VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION	KAJAL SAHOO VS	// 0 //
333	D-WP(C)/29008/2025 WP(C)/20678/2025	STATE OF ODISHA VS UNION OF INDIA	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
334	D-WP(C)/29543/2025 WP(C)/20679/2025	RANJAN KUMAR MAHANTA VS UNION OF INDIA	RASHMI NARAYAN PATNAIK VS	// 0 //
335	D-WP(C)/29696/2025 WP(C)/20680/2025	BHAGYALAXMI BEHERA @ SAHOO VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
336	D-WP(C)/29504/2025 WP(C)/20681/2025	BIJAYALAXMI BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
337	D-WP(C)/29492/2025 WP(C)/20682/2025	ABHIRAM CARETAKING AND EXPERT SERVICES, BBSR VS BHIMA BHOI MEDICAL COLLEGE AND HOSPITAL, BALANGIR	SUDARSHAN NANDA VS	// 0 //
338	D-WP(C)/29725/2025 WP(C)/20683/2025	AMIYA RANJAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
339	D-WP(C)/29012/2025 WP(C)/20684/2025	SUJATA CHOUDHURY VS THE COLLECTOR, KANDHAMAL	RAJENDRA NARAYAN ROUT VS	// 0 //
340	D-WP(C)/29247/2025 WP(C)/20685/2025	ASHISA KUMAR MAHARANA VS	MRITUNJAY BANERJEE VS	// 0

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341	D-WP(C)/29505/2025 WP(C)/20686/2025	STATE OF ODISHA KALYAN KUMAR MALLIK VS	SESHADEV DASH VS	// // ()
342	D-WP(C)/29341/2025 WP(C)/20687/2025	STATE OF ODISHA TAPASOINI MOHANTY VS	DIBYARANJAN BEHERA VS	// // ()
343	D-WP(C)/29698/2025 WP(C)/20688/2025	STATE OF ODISHA JAGADANANDA JAGADALA VS	SANKARACHARYA CHOUDHURY VS	// // ()
344	D-WP(C)/29153/2025 WP(C)/20689/2025	STATE OF ODISHA NARASINGH MAHARANA VS	DR. JITENDRA KUMAR LENKA VS	// // ()
345	D-WP(C)/29627/2025 WP(C)/20690/2025	STATE OF ODISHA SABANA PARWEEN VS	ABINASH ROURAY VS	// // ()
346	D-WP(C)/29047/2025 WP(C)/20691/2025	STATE OF ODISHA ODISHA HANDLOOM HOUSE, PURI VS	AKHIL KRISHNA MOHAPATRA VS	// // ()
347	D-WP(C)/29703/2025 WP(C)/20692/2025	STATE OF ODISHA PHAKIRCHAN SAHU VS	SANKARACHARYA CHOUDHURY VS	// // ()
348	D-WP(C)/29346/2025 WP(C)/20693/2025	STATE OF ODISHA BIMBADHAR MAHAPATRA VS	DIBYARANJAN BEHERA VS	// // ()
349	D-WP(C)/29335/2025 WP(C)/20694/2025	STATE OF ODISHA NAKULA CHANDRA PRADHAN VS	SANJIB MOHANTY VS	// // ()
350	D-WP(C)/29348/2025 WP(C)/20695/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR RAMESH CHANDRA KENTH VS	ASHUTOSH MOHANTA VS	// // ()
351	D-WP(C)/29688/2025 WP(C)/20696/2025	STATE OF ODISHA DURYODHAN BAG VS CHAIRMAN OF CO OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR	PRAHALLAD SAHU VS	// // () //

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352	D-WP(C)/29362/2025 WP(C)/20697/2025	MADHUSUDAN CHAND VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
353	D-WP(C)/29427/2025 WP(C)/20698/2025	ANIMA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
354	D-WP(C)/29392/2025 WP(C)/20699/2025	SIBANANDA MOHANTY VS APARNA MOHANTY	BIBHU PRASAD MOHANTY VS	// 0 //
355	D-WP(C)/29397/2025 WP(C)/20700/2025	SABIR ANSARI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
356	D-WP(C)/29742/2025 WP(C)/20701/2025	M/S CHITARANJAN MOHANTY VS THE COMMISSIONER (APPEALS) CGST AND CX	KANANBALA ROY CHOUDHURY VS	// 0 //
357	D-WP(C)/29799/2025 WP(C)/20702/2025	M/S. SARAF AGENCIES PVT LTD., GANJAM VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// 0 //
358	D-WP(C)/29513/2025 WP(C)/20703/2025	ANNAPURNA BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
359	D-WP(C)/29623/2025 WP(C)/20704/2025	ANIMARANI DAS VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
360	D-WP(C)/29697/2025 WP(C)/20705/2025	MINATI DEHURI VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
361	D-WPCRL/21859/2025 WPCRL/101/2025	RAMESH CHANDRA MANDAL VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	BALIAPAL /166 /2025 0 //
362	D-WPCRL/22130/2025 WPCRL/102/2025	MAMATA PARIDA VS STATE OF ODISHA	BHARAT JALLI VS	RANPUR /208 /2025 0 //
363	D-WPCRL/22024/2025	SAROJ MOHANTY	BHAWANI SANKAR PANIGRAHI	GOP /164 /2025

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	WPCRL/103/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/19986/2025 ABLAPL/8720/2025	SHARAT KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /113 /2025 () //
365	D-ABLAPL/22021/2025 ABLAPL/8721/2025	SUBASH @ SUBAS CHANDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	NARASINGHPUR /104 /2025 () //
366	D-ABLAPL/22090/2025 ABLAPL/8722/2025	CHINMAYA TRIPATHY VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	/ /0 () //
367	D-ABLAPL/21615/2025 ABLAPL/8723/2025	PRAHALAD ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /108 /2025 () //
368	D-ABLAPL/22128/2025 ABLAPL/8724/2025	RAJU @ DUSMANTA KUMAR PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /297 /2022 () //
369	D-ABLAPL/22119/2025 ABLAPL/8725/2025	PRAVAT RANJAN RATHA @ BULU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /199 /2025 () //
370	D-ABLAPL/22129/2025 ABLAPL/8726/2025	DEBSINGH PUNJI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BODEN /90 /2022 () //
371	D-ABLAPL/22139/2025 ABLAPL/8727/2025	MAHESWAR PARIDA VS STATE OF ODISHA	DEBASISH SAMAL VS	CHANDAKA P.S. /101 /2025 () //
372	D-ABLAPL/22140/2025 ABLAPL/8728/2025	SAMEER BALIARSINGH @ SOUMYA RANJAN BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /168 /2025 () //
373	D-ABLAPL/22124/2025 ABLAPL/8729/2025	CHANDRASHEKHAR BISWAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JANKIA P.S. /235 /2023 () //
374	D-ABLAPL/22150/2025 ABLAPL/8730/2025	BAPUNI BEHERA VS	ACHYUTANANDA PATTANAİK VS	CHANDRASEKHARPUR /259 /2025 ()

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375	D-ABLAPL/22143/2025 ABLAPL/8731/2025	STATE OF ODISHA SK. KAMRUJJAMAN @ SK. KAMRUPJAMAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BADAMPAHAD /53 /2025 ()
376	D-ABLAPL/22145/2025 ABLAPL/8732/2025	STATE OF ODISHA BIKASH KUMAR PAIKARAY @ GOURA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /158 /2025 ()
377	D-ABLAPL/22146/2025 ABLAPL/8733/2025	STATE OF ODISHA LAXMIDHAR BINDHANI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// CYBER CRIME AND ECONOMIC OFFEN ()
378	D-ABLAPL/22201/2025 ABLAPL/8734/2025	STATE OF ODISHA ASHOK KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// KHURDA MODEL /291 /2025 ()
379	D-ABLAPL/22148/2025 ABLAPL/8735/2025	STATE OF ODISHA KALI CHARAN DAS @ KALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ASKA /360 /2025 ()
380	D-ABLAPL/22223/2025 ABLAPL/8736/2025	STATE OF ODISHA BIKRAM SEN MARTHA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// PIPLI /651 /2022 ()
381	D-ABLAPL/22230/2025 ABLAPL/8737/2025	STATE OF ODISHA PABITRA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	// JAKHAPURA /89 /2025 ()
382	D-ABLAPL/22149/2025 ABLAPL/8738/2025	STATE OF ODISHA BISWAJIT NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	// TIRTOL /322 /2025 ()
383	D-ABLAPL/22231/2025 ABLAPL/8739/2025	STATE OF ODISHA MAMI MAHANTY @ MAMATA MOHANTY VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// NAYAGARH /300 /2025 ()
384	D-ABLAPL/22046/2025 ABLAPL/8740/2025	STATE OF ODISHA PRABHU PRASAD SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// / /0 ()
385	D-ABLAPL/21552/2025 ABLAPL/8741/2025	STATE OF ODISHA PURUSOTTAM SETHI VS STATE OF ODISHA	ANSHUMAN PANDA VS	// / /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(B)CC/000009/2016

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386	D-ABLAPL/22085/2025 ABLAPL/8742/2025	ANMOL KUMURA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /308 /2025 () //
387	D-ABLAPL/21138/2025 ABLAPL/8743/2025	SURENDRA KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /18 /2009 () //
388	D-ABLAPL/21243/2025 ABLAPL/8744/2025	SUVENDU KUMAR SETHI VS STATE OF ODISHA	BIJAY JENA VS	//0 () //
389	D-ABLAPL/22253/2025 ABLAPL/8745/2025	SOUMYA RANJAN NATH @ LIPU @ SOMYA NATH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BALIMI /124 /2025 () //
390	D-ABLAPL/22173/2025 ABLAPL/8746/2025	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /369 /2025 () //
391	D-ABLAPL/22270/2025 ABLAPL/8747/2025	THEBIRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 () //
392	D-ABLAPL/22310/2025 ABLAPL/8748/2025	MAMATA BARIK @ MAMI MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /439 /2025 () //
393	D-ABLAPL/21591/2025 ABLAPL/8749/2025	SURESH MANDI @ SURESH KUMAR MANDI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /69 /2024 () //
394	D-ABLAPL/22157/2025 ABLAPL/8750/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /393 /2025 () //
395	D-ABLAPL/22277/2025 ABLAPL/8751/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SALIPUR /227 /2025 () //
396	D-ABLAPL/22134/2025 ABLAPL/8752/2025	SEEMA SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BISRA /180 /2025 () //
397	D-ABLAPL/22281/2025	SANDEEP NAYAK @ KANHA NAYAK	BIDESHI KUMAR GHADEI	SEA BEACH /180 /2025

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	ABLAPL/8753/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22301/2025 ABLAPL/8754/2025	ANADI NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHANTAPADA /177 /2025 () //
399	D-ABLAPL/22107/2025 ABLAPL/8755/2025	DHANU @ DHANESWAR KISAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TELKOI /119 /2025 () //
400	D-ABLAPL/22341/2025 ABLAPL/8756/2025	RANJAN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /223 /2025 () //
401	D-ABLAPL/21281/2025 ABLAPL/8757/2025	ASISH KUMAR NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /200 /2024 () //
402	D-ABLAPL/22343/2025 ABLAPL/8758/2025	ASHI @ ASHISH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /230 /2025 () //
403	D-ABLAPL/22116/2025 ABLAPL/8759/2025	PRASANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /231 /2020 () //
404	D-ABLAPL/18803/2025 ABLAPL/8760/2025	RADHAKANTA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	BHADRAK TOWN /309 /2025 () //
405	D-ABLAPL/22126/2025 ABLAPL/8761/2025	DIBAKAR BASANTIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /175 /2025 () //
406	D-ABLAPL/21732/2025 ABLAPL/8762/2025	SATYA NARAYAN PATRA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	SEMILLIGUDA /78 /2025 () //
407	D-ABLAPL/22227/2025 ABLAPL/8763/2025	NIKHIL KANTA VS STATE OF ODISHA	SATYABRATA DASH VS	SUNABEDA /119 /2025 () //
408	D-ABLAPL/22232/2025 ABLAPL/8764/2025	SUBHA LAXMI BARIK VS	PRIYA RANJAN SINGH VS	NALCO /187 /2024 ()

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409	D-ABLAPL/22240/2025 ABLAPL/8765/2025	STATE OF ODISHA SUKANTA SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// BHADRAK RURAL /265 /2025 ()
410	D-ABLAPL/21772/2025 ABLAPL/8766/2025	STATE OF ODISHA DURYADHAN @ DURYODHAN ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// SORO /528 /2025 ()
411	D-ABLAPL/22243/2025 ABLAPL/8767/2025	STATE OF ODISHA KHIROD MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /125 /2025 ()